

(c) Import of technology continues to be permitted only on selective basis where the need has been established and equivalent technology does not exist within the country.

New approach to tribal development

4628. SHRI ANADI CHARAN DAS : Will the Minister of WELFARE be pleased to state.

(a) whether new approach to tribal development which is concerned not only with areas of tribal concentration but also applicable to dispersed tribals is proposed to be followed in the case of Scheduled Caste development also;

(b) if so, whether Government will first identify the areas in different States where the Scheduled Caste are sparsely populated i. e. below 20 per cent from the census date; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) Unlike the Scheduled Tribes who are concentrated in certain areas only, the Scheduled Castes are dispersed throughout the country along with general population. The Government is therefore, already following a strategy for their development which is based on family-oriented programmes and not area-based approach. With this end in view, 20 State Governments and 4 Union Territories are already preparing their Special Component Plans since Sixth Five year Plan. The programmes formulated under the Special Component Plan give thrust mainly on (a) economic development of Scheduled Castes through beneficiary-oriented programmes for raising their income; (b) best-oriented schemes for infrastructure development; (c) elimination of scavenging; (d) educational development; and (e) administrative and personnel reforms. Besides the State Governments, the Central Ministries are also required to prepare their Special Component Plans. The objectives of the family oriented programmes may not only be to raise the Scheduled Caste families above

the poverty line but also to help them to diversify the beneficiaries as far as possible, from their traditional occupations. The main thrust is to be on the development of different occupational categories, especially agricultural labourers, marginal and small farmers, leather workers, fishermen and vulnerable groups (sweepers and scavengers, bonded labourers, nomadic/semi-nomadic and de-notified tribes among Scheduled Castes). With this view the "Cluster approach" which was evolved during the Sixth Plan is envisaged to be improved upon during the Seventh Plan to ensure the total coverage of those identified clusters having the concentration of Scheduled Caste population. In other words, it has to be a "Cluster Saturation approach". In such an approach, the investment for the development of individual families and on development of infrastructure of Scheduled Caste basties will be met in an integrated manner to have meaningful impact.

(b) and (c). During the Seventh Five Year Plan it is envisaged that the Scheduled Caste Development Corporations already functioning presently in 17 States and 2 Union Territories (Delhi and Chandigarh) will work as the nodal agencies for implementing the programmes for the development of Scheduled Castes. The field agencies of these Scheduled Caste Development Corporations identify the Scheduled Caste families living below poverty line and also identify suitable income-generating schemes taking into consideration available resources in a particular area, for the development of these families, The Social Welfare Departments of the State Governments are also under taking development activities for the welfare of Scheduled Castes through their field organisations, besides the Scheduled Caste Development Corporations.

Energy from Kota Atomic Power Station

4629. SHRI MOOL CHAND DAGA : Will the PRIME MINISTER be pleased to state :

(a) the actual production of energy at Kota Atomic Power Station for each quarter of 1984-85 and two quarters of 1985-86 along with the details of total capacity of produc-

tion of energy in respect of each unit there separately; and

(b) what has been the total cost of repairs and loss for non-production of energy during 1984-85 in each case ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Unit-I of Rajasthan Atomic Power Station was restarted on February 1, 1985 after plugging the leak in the end shield and it worked till 20th May, 1985 when a fresh leak reappeared and the Unit has been shutdown since then. During the period 1.2.1985 to 20.5.1985, this Unit generated 260 million units of electricity against a target of 342 million units.

Unit-II of RAPS generated 994 million units against a target of 1,034 million units during 1984-85. During the first six months of 1985-86, Unit-II generated 441 million units against a target of 469 million units.

(b) Total cost of repairs of the end shield of RAPS-I was about Rs. 30 lakhs. It is not possible to assess the loss for production of energy, as RAPS-I was the first reactor of its type to be built in India.

Transport system for North East

4630. **SHRI AJOY BISWAS :** Will the Minister of PLANNING be pleased to state :

(a) whether the North Eastern Council had commissioned the NCAER to carry out Regional Transport survey to project the transport system in the Region;

(b) if so, the details of the report in planning the transport system in the region; and

(c) steps Government have taken to implement the survey report ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) Yes, Sir.

(b) The Transport Survey Report of N. C. A. E. R. has suggested augmentation of the transport capacity in the Region. In particular the Report has stressed the need for development of Roads, Road Transport and Air Services.

(c) Plans are formulated keeping in view the findings contained in such Reports.

Green belts around Cities for Fuel Needs

4631. **SHRI NARSING SURYA-WANSHI :** Will the PRIME MINISTER be pleased to state :

(a) whether National Wasteland Development Board (NWLDB) has decided to develop green belts around ten cities in a bid to meet the fuel needs; and

(b) if so, State and Central Government's comments ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS : (SHRI Z. R. ANSARI) : (a) The National Wastelands Development Board is studying the feasibility of developing green belts around cities with a view to produce fuelwood.

(b) A feasibility study is in progress and hence it is too early to offer comments there on at present.

Call to Re-Orient Technology

4632. **SHRI NARSING SURYA-WANSHI :** Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Country has not been able to achieve technological breakthrough in past four decades of Research and Development activities as no emphasis had been laid in the national life on improving the quality of goods and services; and

(b) if so, what corrective measures are contemplated by Government particularly in Seventh Plan ?